NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 162-168 of 2017 in C.P. No. 41/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Virendra R Gandhi & Ors.

V/s.

Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. A. R. Shoth Adv. 4 Solicita Petitius

2. Pranjal Byon

3. Raheel Patel

Advocate

Respondents
Respondent

<u>ORDER</u>

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Respondents. Learned Advocate Mr. Pranjal Buch Respondent.

Report of settlement process filed in sealed cover.

List the matter on 28.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.